

F. No. J-18/50/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

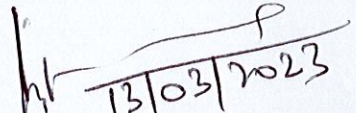
Shastri Bhawan, New Delhi,
Dated the 13th March, 2023

ORDER

The President is pleased to **delete the names** of following Advocates figuring in the table below under column-II, from the panel and order of this Department as mentioned against each under column-III and IV, due to the reasons mentioned under column-V and with effect from the dates mentioned under column-VI :-

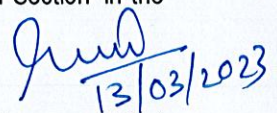
Sl. No.	Name of Advocate (S/Shri)	Panel Category and Name of Court empanelled for	Details of Order of empanelment	Reason for deletion of name	Deletion of name with effect from
I	II	III	IV	V	VI
1.	Harshvir Pratap Sharma	Group 'A' Panel Counsel for Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022	On his own request	11.01.2023
2.	Vinod Diwakar	CGSC for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022	Due to his elevation as Additional Judge in Allahabad High Court	06.02.2023
3.	Smt. L. Victoria Gowri	Deputy Solicitor General of India for High Court of Madras, Madurai Bench	J-11014/5/2020-Judicial dated 08.09.2020	Due to her elevation as Additional Judge in High Court of Madras	06.02.2023

2. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA).
3. The Registrar, Supreme Court of India, New Delhi.
4. The Registrar, High Court of Delhi, New Delhi.
5. The Registrar, High Court of Madras, Madurai Bench at Madurai.
6. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
7. The Incharge, Branch Secretariat at Chennai.
8. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
9. Cash (LA) Section for discontinuing payment of retainerhip fee to ex-Deputy SGI and CGSC mentioned at serial number 2 & 3 in the table above w.e.f. 06.02.2023.
10. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
11. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
12. Hindi Section, Department of Legal Affairs, for translation of this order.
13. Office/spare copies.


(Lakka Muneswara Rao)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in